

ITEM NO.11

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Civil Appeal No(s). 6949-6950/2023

M/S SUNWORLD RESIDENCY PVT. LTD

Appellant(s)

VERSUS

RAMAN IYER & ORS.

Respondent(s)

Date : 12-01-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Sumit Sinha, AOR

For Respondent(s)

Mr. Gaurav Kejriwal, AOR
Ms. Geetika Panwar, Adv.
Mr. Anmoldeep Singh, Adv.

Ms. Komal Mundhra, Adv.
Mr. Saurabh Agarwal, Adv.
Mr. Pai Amit, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 and 3 are duly represented.

Service is complete on respondent no.4. Ld. Counsel appearing on behalf of Mr Amit Pai, Advocate-on-record appears for respondent no.4 and prays time to file vakalatnama. Be filed within four weeks.

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Service is complete on respondent no. 2 but none has entered appearance.

Parties may file statement of case within stipulated period.

Registry thereafter to process the matter for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar